

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 06.07.2026

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 4465 of 2026 in Comp. App. (AT) No. ____ of 2026	Amritanshu Infrastructure & Management Private Limited & Beigh Construction Company Private Limited Joint Venture Vs. Grant Thornton India LLP & Ors.	Ritika Guj
2.	I.A. No. 4466 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Jaypee Infratech Limited Vs. Bhuvan Madan Resolution Professional/ Chairman of Monitoring Committee of Jaiprakash Associates Limited & Anr.	Chitranshul A. Sinha
3.	I.A. No. 4467 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Anil Khurana Vs. Amit Agrawal & Ors.	Thakur Ankit Singh
4.	I.A. No. 4468 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Income Tax Department Vs. Prawincharan Prafulcharan Dwary, Resolution Professional of Jiya Eco-Products Ltd. & Anr.	Aman A. Mir
5.	I.A. No. 4469 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Income Tax Department Vs. Tejas K. Shah, Liquidator of Bansal Infracon Private Limited & Anr.	Aman A. Mir
6.	I.A. No. 4545 of 2026 in I.A. No. ____ of 2026 in Comp. App. (AT) No. 178 of 2026	Rishikesh Kishorbhai Patel & Ors. Vs. Harshit Anilbhai Patel & Ors.	Kiran Shah

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Assistant Registrar